MINISTRY OF HOME AFFAIRS

New Delhi, the 1st May, 1965

G.S.R. 679 - In exercise of the powers conferred by section 6 of the Goa, Daman and Diu (Administration) Act, 1962 (1 of 1962), the Central Government hereby extends to the Union Territory of Goa, Daman and Diu, the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937).

(NO.F.7/19/65-UTL)